

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3893
ANSWERED ON:13.12.2000
REPORTS OF NATIONAL SC ST COMMISSION
ANANTA NAYAK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

:

- (a) the number of reports of the National Scheduled Castes and Scheduled Tribes Commission received by the Government so far;
- (b) the date of receipt of each report;
- (c) the suggestions/recommendations made by the Commission report-wise; and
- (d) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)to(d) National Commission for Scheduled Castes and Scheduled Tribes has so far submittedfor Annual Reports for the year 1992-93, 1993-94, 1994-95 & 1995-96 (combined) and 1996-97 & 1997-98 (combined) and two Special Reports. The first and second annual reports for the years 1992-93 and 1993-94, and one of the special report (1998) were laid in the Parliament along with the Action Taken Report in the year 1998. The third combined annual report for the years 1994-95&1995-96 and the fourth combined annual report for the years 1996-97&1997-98 were laid in the Parliament along with Action Taken Report in the year, 2000. The second special report pertains to the State of Bihar regarding land rights on which required action is to be taken by Govt. of Bihar